

is only an enabling provision and the actual raising of deposits is regulated by each undertaking according to its requirement. The fact that the scheme has been in operation for only about two years has also to be taken note of while reviewing the performance of these public sector undertakings in raising deposits.

(e) There is no proposal under consideration at present to permit the Employees Provident Fund money to be invested in the public sector undertakings as deposits.

Statement

(Rs. in lakhs)

S. No.	Name of the Undertaking	Collection (pro-gressive upto 31-3-1982)	Ceiling Tentative for fixed acceptance of deposits
1.	Bharat Heavy Electricals Ltd.	3644.94	4500
2.	Hindustan Machine Tools Ltd.	1270.00	1500
3.	Steel Authority of India Ltd.	2260.00	3000
4.	Hindustan Zinc Ltd.	918.69	1000
5.	Rashtriya Chemicals & Fertilizers,	1069.00	2000
6.	Hindustan Organic Chemicals Ltd.	751.61	750
7.	Indian Telephone Industries.	1028.53	1000
8.	Indian Oil Corporation.	3044.00	4000
9.	Hindustan Petroleum Corpn. Limited.	1873.00	2000
10.	Bharat Petroleum Corpn. Ltd.	336.00	500
11.	Madras Refineries Ltd.	152.00	500

12.	Indian (Petro-chemicals) Ltd.	276.00	1500
13.	Balmer Lawrie & Co. Ltd.	126.00	Not fixed
14.	Instrumentation Ltd.	190.03	300
15.	Bharat Electronics Ltd.	233.88	(4000)
16.	Mazagon Dock Ltd.	65.42	450

17239.10

Foreign Private Capital Investment

4459. SHRI P. K. KODIYAN : Will the Minister of FINANCE be pleased to state :

(a) the latest available figures of foreign private capital investment in India showing the country-wise and business-wise investment;

(b) whether Government intend to invite more foreign private capital to India in the next five years; and

(c) if so, the total additional investment envisaged in the next five years ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) :

(a) Census of India's foreign assets and liabilities could not be undertaken after 1974 due to several administrative and legal constraints. However, the Reserve Bank has taken up the census with 31 March, 1981 as the reference date. It will take a few months before the census can be completed and for the results to become available.

(b) Yes, Sir. Government would invite foreign private capital selectively, particularly in Appendix I Industries, high technology areas and export-oriented industries.

(c) It would not be feasible to assess the likely inflow for the next five years.